

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:165  
ANSWERED ON:13.03.2012  
DISTRIBUTION OF SUBSIDISED PULSES  
Jakhar Shri Badri Ram

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has initiated or proposes to initiate any scheme for distribution of pulses at subsidised rates under the Public Distribution System;
- (b) if so, the details thereof;
- (c) whether the scheme for distribution of subsidised edible oil has been discontinued;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether there is any proposal to restart the said scheme; and
- (f) if so, the details thereof and the time by which it is likely to be re-started?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) & (b): In order to bridge the gap between the demand and supply of pulses and to ensure better availability of pulses to the common man, a scheme was introduced in 2008. Under this scheme designated importing agencies are given subsidy @ Rs.10/- per kg on the supplied quantity of imported pulses to the State Governments. Pulses are distributed to the ration cardholders in some States for distribution to BPL families @ 1 kg per month through Public Distribution System (PDS). This scheme is extended upto 31.03.2012.

(c) to (f): A scheme for distribution of subsidized imported edible oils through States/UTs has been implemented by Government since 2008 for distribution of edible oils (RBD palmolein/soyabean) to ration cardholders with a subsidy of Rs.15/- kg. The scheme was extended in 2009-10, 2010-11 and 2011-12. The scheme has been further extended upto 30.09.2012.